(c) In order to enable Air India to strengthen its Balance Sheet and improve on the Debt Equity ratio, Government has released an amount of Rs.2000 crores as equity infusion to the Company and has also requested the Ministry of Finance to make a Budgetary provision of Rs.2000 crores in 2011-12 for further equity infusion. A Group of Ministers (GOM) has been constituted by Government to review the operational and financial performance of Air India from time to time. The GOM, among other directions, has also directed preparation of a turnaround plan for the airline, which besides operational improvements, also includes financial restructuring.

Reach of MPs in airport area

- 795. DR. YOGENDRA P. TRIVEDI: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether the Members of Parliament can enter the airport area without an air ticket to accompany their relative passengers;
- (b) if so, then upto which area they can travel, upto security zone or beyond that area; and
 - (c) the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) Yes, Sir.

(b) and (c) Members of Parliament holding their valid Identity Cards issued by the Parliament Secretariat, can go up to Check-in & Baggage claim areas of civil airport/civil enclave in the country.

Effect of change in passenger service system

796. SHRI T.M. SELVAGANAPATHI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that a change in the Air India (AI) passenger service system cost Air India dear due to delay of its major International flights recently;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that Air India has been experiencing such difficulties for quite some time; and
 - (d) if so, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (c) No, Sir.

(b) and (d) Do not arise.

Operationalisation of CASTA

797. SHRI N.K. SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has intention to operationalise the proposed Civil Aviation Security Training Academy (CASTA) in the near future;
 - (b) if so, the objectives of the said academy;
 - (c) whether the location for the academy has been identified;
 - (d) if so, the details thereof; and
- (e) the amount of money that has been spent on this project since its announcement in 1996 and the utilisation thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) The proposal for setting up of CASTA was dropped and a combined Training Academy called Indian Aviation Academy (IAA) has been created, to cater the training requirements of Airports Authority of India (AAI), Directorate General of Civil Aviation (DGCA) and Bureau of Civil Aviation Security (BCAS).

- (b) Does not arise.
- (c) and (d) Indian Aviation Academy (IAA) has been established in the existing campus of National Institute of Aviation Management and Research (NIAMAR) located at Gurgaon Road, New Delhi 110 037 on the land owned by Airports Authority of India.
- (e) An amount of Rs. 2.65 Crore (Two crore sixty five lakh) has been paid to Airports Authority of India (AAI) till date for this purpose.

Construction of Greenfield airports

798. SHRI N.K. SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has the intention to construct the Greenfield airports in the country;
- (b) if so, the details of the identified locations where these airports would be constructed;
 - (c) the total investment to be made to construct such airports; and
 - (d) by when the construction of such airports is likely to commence and be completed?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (d) Keeping in view the enormous growth in air passengers and to encourage infusion of greater investment in airport sector, Government had pronounced a policy for greenfield airports in April, 2008. As per this Policy, the promoter seeking to develop the airport has to submit the proposal to the Government for consideration by the Steering Committee. Application for setting up of